

Central Administrative Tribunal
Principal Bench

CP-366/2004
OA-420/2003

New Delhi this the 21st day of March, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

1. Bhumal S/o Shri R.I. Singh,
35,11, Trilok Puri, New Delhi.
2. Nankoo Lal S/o Shri K.P. Singh,
A-68, Ganga Vihar, Gokal Puri.
3. Gian Singh S/o Shri Ram Sajeevan Singh,
B-226, Rajbir Colony, Gharoli Extension, Delhi.
4. Virender Singh S/o Shri Ram Sakhal Singh,
F-2, Block, Gang Vihar, Delhi-94.
5. Davinder Singh S/o Shri Shiv Lal Singh,
C-2/172, Yamuna Vihar, Delhi.
6. Som Pal S/o Shri Mawasi,
A-8, Ganga Vihar, Gokal Puri, Delhi-94.

-Applicants

(By Advocate: Shri Yogesh Sharma)

Versus

1. Shri P.K. Goel,
Divisional Railway Manager,
Northern Railway, Delhi Division,
Near New Delhi Railway Station, New Delhi.
2. Shri Ram Gopal Sharma
Divisional Personal Officer,
Northern Railway, DRM Office,
Near New Delhi Railway Station,
New Delhi.

-Respondents

(By Advocate: Shri R.L. Dhawan)

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J)

A statement has been made by the respondents in the supplementary affidavit that petitioners would be examined in the screening test for adjudging their suitability for absorption in regular Group 'D' posts and if found suitable, they would be absorbed in Group 'D' posts from the date(s) their junior(s) have been absorbed with pay fixation and seniority.

(o)

Noting the above, CP is disposed of and notices to the respondents are discharged. However, if any grievance still survives, petitioners would be at liberty to agitate the same, if so advised in accordance with law.

S. Raju
(Shanker Raju)
Member (J)
cc.

V.K. Majotra
(V.K. Majotra) 21.3.05
Vice Chairman (A)